

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-03-2025

Date : 05.03.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
17504/2025	05.03.2025	BLAPL-10572/2024	B MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025-03-03		(S No
17505/2025	05.03.2025	BLAPL-888/2025	P PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-03-03		(S No
17506/2025	05.03.2025	BLAPL-897/2025	P PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-03-03	BAIL-1	(S No 15
17508/2025	05.03.2025	BLAPL-8876/2024	R SETHI	C.O.	COURT NO. 12	Order Dtd. 2025-03-03	BAIL-2	(S No
17509/2025	05.03.2025	BLAPL-8329/2024	AK NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-03-03		(S No
17510/2025	05.03.2025	BLAPL-255/2025	PK BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-03-03	BAIL-1	(S No
17511/2025	05.03.2025	BLAPL-11790/2024	K SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-03		(S No
17512/2025	05.03.2025	BLAPL-491/2025	KSHITISH	C.O.	COURT NO. 12	Order Dtd. 2025-03-03	BAIL-1	(S No 15
17514/2025	05.03.2025	BLAPL-1435/2025	RK MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-03-03	BAIL-1	(S No
17515/2025	05.03.2025	BLAPL-11193/2024	A PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-03-03		(S No

17517/2025	05.03.2025	BLAPL-6057/2024	PK MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025-03-03		(S No
17519/2025	05.03.2025	WP (C) - 5961/2025	BK PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-03-03		(S No
17521/2025	05.03.2025	WP (C) - 5974/2025	BK PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-03-03		(S No
17522/2025	05.03.2025	WP (C) - 5957/2025	BK PANDA	C.O.	COURT NO. 12	Order Dtd. 2025-03-03	WRIT BRANCH-1	(S No
17523/2025	05.03.2025	ABLAPL-14022/2024	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17524/2025	05.03.2025	ABLAPL-412/2025	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17525/2025	05.03.2025	BLAPL-1470/2025	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17528/2025	05.03.2025	CONTC-7036/2024	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	CONTEMPT	(S No
17529/2025	05.03.2025	CONTC-5546/2024	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04		(S No
17530/2025	05.03.2025	MACA-862/2023	B MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-20	MISC. APPEAL SEC.	(S No
17531/2025	05.03.2025	MACA-56/2024	M/S.P.C.CHHINCHANI, P.C.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(S No
17532/2025	05.03.2025	MACA-56/2024	M K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(S No
17533/2025	05.03.2025	MACA-1001/2023	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	MISC. APPEAL SEC.	(S No
17534/2025	05.03.2025	MACA-1001/2023	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-	MISC. APPEAL SEC.	(S No

						03		
17535/2025	05.03.2025	ABLAPL-14324/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17537/2025	05.03.2025	BLAPL-8869/2024	G B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17539/2025	05.03.2025	WP (C) - 5930/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH-1	(S No 31
17540/2025	05.03.2025	CMP-878/2023	J P KAR	C.O.	COURT NO. 20	Order Dtd. 2025-03-13	WRIT BRANCH-5	(S No 23
17541/2025	05.03.2025	CRLMC-4764/2024	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2025-03-03		(S No 23
17542/2025	05.03.2025	CMP-760/2024	R M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-20	WRIT BRANCH-5	(S No 23
17543/2025	05.03.2025	CRLMC-4471/2024	S HUSSIAN	C.O.	COURT NO. 15	Order Dtd. 2025-04-29		(S No 23
17544/2025	05.03.2025	CMP-1049/2023	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	WRIT BRANCH-7	(S No 55
17545/2025	05.03.2025	WP (C) - 1261/2024	A K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-11-05	WRIT BRANCH-3	(S No 11
17546/2025	05.03.2025	ELPET-13/2024	R K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-28		(S No 11
17547/2025	05.03.2025	MSA-10/2024	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(S No
17548/2025	05.03.2025	MSA-11/2024	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(S No
17549/2025	05.03.2025	MSA-11/2024	B C PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(S No
17550/2025	05.03.2025	MSA-10/2024	B C PANDA	C.O.	COURT NO. 3	Order Dtd.	MISC. APPEAL	(S No

					OLD	2025-02-28	SEC.	
17551/2025	05.03.2025	ABLAPL-78/2025	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17552/2025	05.03.2025	WP (C) - 30367/2023	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH-7	(S No
17553/2025	05.03.2025	ABLAPL-10458/2024	PK LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	BAIL-1	(S No 15
17554/2025	05.03.2025	WP (C) - 30367/2023	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH-7	(S No
17555/2025	05.03.2025	ABLAPL-14711/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	BAIL-2	(S No
17556/2025	05.03.2025	ABLAPL-14014/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17557/2025	05.03.2025	ABLAPL-14363/2024	AP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17558/2025	05.03.2025	ABLAPL-18/2025	RK MALICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	BAIL-2	(S No 11
17559/2025	05.03.2025	ABLAPL-289/2025	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	BAIL-2	(S No 18
17560/2025	05.03.2025	MACA-594/2024	S SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	MISC. APPEAL SEC.	(S No
17561/2025	05.03.2025	MACA-594/2024	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	MISC. APPEAL SEC.	(S No
17562/2025	05.03.2025	WP (C) - 5086/2025	PURNA CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-4	(S No 37
17563/2025	05.03.2025	WP (C) - 5428/2025	S R MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17564/2025	05.03.2025	BLAPL-	T R DAS	C.O.	COURT	Order	BAIL-1	(S

		1442/2025			NO. 2 OLD	Dtd. 2025-03- 03		No 13
17565/2025	05.03.2025	BLAPL- 8788/2024	T R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02- 03		(S No 13
17566/2025	05.03.2025	WP (C) - 6184/2025	B SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 04	WRIT BRANCH-7	(S No 18
17567/2025	05.03.2025	WP (C) - 4445/2025	S SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 04		(S No 18
17568/2025	05.03.2025	BLAPL- 8658/2024	SK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 03		(S No 18
17569/2025	05.03.2025	WP (C) - 4787/2025	BISWARANJAN PARAMGURU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 04	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17570/2025	05.03.2025	WP (C) - 32581/2024	GOPINATH SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 03	WRIT BRANCH-5	(S No 32
17571/2025	05.03.2025	WP (C) - 5497/2025	J LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 04		(S No 32
17572/2025	05.03.2025	WP (C) - 5848/2025	P L MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 04	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17573/2025	05.03.2025	WP (C) - 4217/2025	PRAMOD KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 04	WRIT BRANCH-6	(S No 16
17574/2025	05.03.2025	WP (C) - 6221/2025	U P BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 04		(S No 16
17575/2025	05.03.2025	WP (C) - 2813/2025	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 03	WRIT BRANCH-1	(S No
17576/2025	05.03.2025	WP (C) - 12490/2024	S. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 03	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17577/2025	05.03.2025	WP (C) - 12490/2024	B. K. DALI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 03	WRIT BRANCH (DIVISION BENCH-2)	(S No 11

17578/2025	05.03.2025	WP (C) - 29847/2023	R MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2023-09- 15	WRIT BRANCH-1	(S No
17580/2025	05.03.2025	WP (C) - 5888/2025	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17581/2025	05.03.2025	BLAPL- 8689/2024	RK BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 03	BAIL-1	(S No
17582/2025	05.03.2025	WP (C) - 5681/2025	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-02- 28	WRIT BRANCH-7	(S No 18
17583/2025	05.03.2025	WP (C) - 5527/2025	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-02- 28	WRIT BRANCH-3	(S No 14
17584/2025	05.03.2025	BLAPL- 1466/2025	K DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03- 03		(S No 14
17585/2025	05.03.2025	WP (C) - 5671/2025	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-02- 28		(S No 14
17586/2025	05.03.2025	WP (C) - 5661/2025	N K ROUT	C.O.	COURT NO. 25		WRIT BRANCH-4	(S No 46
17587/2025	05.03.2025	BLAPL- 1446/2025	GR PATRA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 03		(S No 46
17588/2025	05.03.2025	BLAPL- 474/2025	DK JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 03		(S No 46
17592/2025	05.03.2025	JCRLA- 59/2007	MR.H.K.MALLIK	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	CRIMINAL APPEAL	(S No 11
17601/2025	05.03.2025	BLAPL- 1430/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 03	BAIL-1	(S No
17602/2025	05.03.2025	BLAPL- 1432/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-03- 03		(S No
17604/2025	05.03.2025	WP (C) - 5261/2025	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	WRIT BRANCH-1	(S No

17605/2025	05.03.2025	WP (C) - 5261/2025	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-03- 04	WRIT BRANCH-1	(S No
17607/2025	05.03.2025	WP (C) - 5594/2025	B K DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04- 07	WRIT BRANCH-8	(S No 41
17609/2025	05.03.2025	WP (C) - 1306/2025	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(S No 41
17614/2025	05.03.2025	BLAPL- 1527/2025	SK NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 04		(S No 41
17615/2025	05.03.2025	BLAPL- 1532/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 04		(S No 41
17617/2025	05.03.2025	BLAPL- 1530/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03- 04		(S No 41
17624/2025	05.03.2025	ABLAPL- 13121/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(S No 41
17626/2025	05.03.2025	ABLAPL- 12871/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(S No 41
17628/2025	05.03.2025	ABLAPL- 14671/2024	C RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(S No 41
17649/2025	05.03.2025	BLAPL- 1514/2025	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 04	BAIL-1	(S No 14
17650/2025	05.03.2025	BLAPL- 1515/2025	SC BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 04	BAIL-1	(S No 14
17656/2025	05.03.2025	BLAPL- 1536/2025	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 04		(S No 14
17676/2025	05.03.2025	WP (C) - 1678/2025	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17677/2025	05.03.2025	ABLAPL- 2067/2025	MANOJ KUMAR PANI	C.O.	COURT NO. 17	Order Dtd. 2025-03-		(S No 10

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17678/2025	05.03.2025	WP (C) - 1678/2025	R. K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17680/2025	05.03.2025	WP (C) - 2461/2025	B. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17681/2025	05.03.2025	BLAPL-1511/2025	S C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04		(S No 10
17682/2025	05.03.2025	CONTC-8020/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(S No 10
17684/2025	05.03.2025	CONTC-914/2025	J. P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	CONTEMPT	(S No
17685/2025	05.03.2025	CONTC-8242/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(S No
17686/2025	05.03.2025	CONTC-586/2025	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(S No
17688/2025	05.03.2025	CONTC-8241/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(S No
17689/2025	05.03.2025	CONTC-8202/2024	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	CONTEMPT	(S No
17690/2025	05.03.2025	CONTC-8031/2024	S. K. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(S No
17692/2025	05.03.2025	WP (C) - 6033/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17695/2025	05.03.2025	CONTC-8038/2024	A K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(S No
17698/2025	05.03.2025	WP (C) - 6060/2025	S. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07	WRIT BRANCH-5	(S No 23
17699/2025	05.03.2025	WP (C) - 4085/2025	A. K. SRICHANDAN	C.O.	COURT NO. 2	Order Dtd.	WRIT BRANCH-4	(S No

					OLD	2025-03-03		17
17701/2025	05.03.2025	WP (C) - 4796/2025	K. C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
17703/2025	05.03.2025	WP (C) - 3197/2025	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-03-12	WRIT BRANCH-5	(S No 21)
17705/2025	05.03.2025	WP (C) - 28737/2024	M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03-03		(S No 21)
17707/2025	05.03.2025	WP (C) - 30027/2024	J. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
17709/2025	05.03.2025	WP (C) - 5867/2025	D. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-03-03		(S No 10)
17711/2025	05.03.2025	WP (C) - 423/2025	A. K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2025-05-12		(S No 10)
17712/2025	05.03.2025	WP (C) - 5933/2025	S. BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11)
17716/2025	05.03.2025	WP (C) - 5728/2025	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH-1	(S No)
17717/2025	05.03.2025	WP (C) - 5733/2025	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No)
17718/2025	05.03.2025	WP (C) - 15349/2024	A K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-03-17	WRIT BRANCH-1	(S No)
17719/2025	05.03.2025	BLAPL-9202/2024	RR NAYAK	C.O.	COURT NO. 20	Order Dtd. 2025-03-04	BAIL-1	(S No)
17720/2025	05.03.2025	BLAPL-9034/2024	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 20	Order Dtd. 2025-03-04		(S No)
17721/2025	05.03.2025	WP (C) - 25770/2017	A K JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-18	WRIT BRANCH-8	(S No 29)
17722/2025	05.03.2025	WP (C) -	K PARIDA	C.O.	COURT	Order	WRIT	(S

		10943/2019			NO. 3 OLD	Dtd. 2025-03- 03	BRANCH-8	No 43
17723/2025	05.03.2025	WP (C) - 10943/2019	B R DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 03	WRIT BRANCH-8	(S No 43
17724/2025	05.03.2025	WP (C) - 22850/2011	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-07- 10	WRIT BRANCH-4	(S No 37
17725/2025	05.03.2025	RSA- 253/2015	D NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03- 03	SECOND APPEAL	(S No
17726/2025	05.03.2025	ABLAPL- 8258/2023	A SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-11- 02	BAIL-1	(S No
17727/2025	05.03.2025	RPFAM- 425/2023	J DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-03- 04	FIRST APPEAL	(S No
17728/2025	05.03.2025	BLAPL- 2349/2021	S K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-03- 03	BAIL-1	(S No
17730/2025	05.03.2025	BLAPL- 12411/2023	D SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-03- 03	BAIL-2	(S No
17731/2025	05.03.2025	WP (C) - 21882/2014	S SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-03- 03	WRIT BRANCH-6	(S No 36
17733/2025	05.03.2025	WP (C) - 6057/2025	B. DAS	C.O.	COURT NO. 12	Order Dtd. 2025-03- 03		(S No 36
17735/2025	05.03.2025	WP (C) - 5832/2025	G. D. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2025-03- 03	WRIT BRANCH-6	(S No 35
17736/2025	05.03.2025	CMP- 823/2024	K.N.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02- 28		(S No 35
17738/2025	05.03.2025	WP (C) - 1312/2025	N. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02- 28	WRIT BRANCH-7	(S No 10
17740/2025	05.03.2025	WP (C) - 1312/2025	R. C. ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-02- 28	WRIT BRANCH-7	(S No 10

17741/2025	05.03.2025	WP (C) - 1312/2025	S. R. PANI	C.O.	COURT NO. 12	Order Dtd. 2025-02- 28	WRIT BRANCH-7	(S No 10
17743/2025	05.03.2025	WP (C) - 5426/2025	S. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 06	WRIT BRANCH-8	(S No 41
17748/2025	05.03.2025	BLAPL- 9904/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 04		(S No 41
17749/2025	05.03.2025	BLAPL- 1533/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 04		(S No 41
17750/2025	05.03.2025	BLAPL- 1468/2025	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(S No 41
17751/2025	05.03.2025	CRLMP- 87/2025	SK KALIMUDDIN	C.O.	COURT NO. 3	Order Dtd. 2025-04- 18		(S No 41
17752/2025	05.03.2025	CRLMC- 730/2025	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-04- 16		(S No 41
17753/2025	05.03.2025	WP (C) - 26782/2024	P K BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03- 03		(S No 41
17755/2025	05.03.2025	WP (C) - 3816/2025	P K JENA	C.O.	COURT NO. 20	Order Dtd. 2025-04- 11	WRIT BRANCH-6	(S No 16
17757/2025	05.03.2025	WP (C) - 3221/2025	S SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-03- 03		(S No 16
17758/2025	05.03.2025	WP (C) - 4958/2025	N K ROUT	C.O.	COURT NO. 20	Order Dtd. 2025-03- 03		(S No 16
17759/2025	05.03.2025	WP (C) - 6053/2025	MANORANJAN PADHI	C.O.	COURT NO. 20	Order Dtd. 2025-03- 03	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17760/2025	05.03.2025	CMP- 829/2024	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2025-02- 28		(S No 11
17761/2025	05.03.2025	CMP- 779/2024	P K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-02-		(S No 11

						28		
17762/2025	05.03.2025	ABLAPL-1970/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-1	(S No
17763/2025	05.03.2025	CONTC-8176/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-11		(S No
17764/2025	05.03.2025	CMP-848/2024	G C JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(S No
17765/2025	05.03.2025	BLAPL-9002/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	BAIL-2	(S No 11
17766/2025	05.03.2025	CONTC-8186/2024	P K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(S No 11
17767/2025	05.03.2025	CONTC-8168/2024	MANORAMA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(S No 11
17768/2025	05.03.2025	CRLREV-536/2024	RAJENDRA KR. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No 11
17769/2025	05.03.2025	CRLMA-1/2025	LOKANATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No 11
17770/2025	05.03.2025	CRLA-89/2025	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-05-12		(S No 11
17771/2025	05.03.2025	CRLMP-100/2025	A K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(S No 11
17772/2025	05.03.2025	BLAPL-1457/2025	RK MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(S No 11
17773/2025	05.03.2025	CRLMP-90/2025	TUSHAR KANTA NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(S No 11
17774/2025	05.03.2025	BLAPL-1455/2025	RK MALLICK	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(S No 11
17775/2025	05.03.2025	CRLMP-92/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3	Order Dtd.		(S No

						2025-03-03		11
17776/2025	05.03.2025	BLAPL-1459/2025	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(S No 11
17777/2025	05.03.2025	BLAPL-1459/2025	AK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(S No 11
17778/2025	05.03.2025	CRLMP-96/2025	G JAYASINGH	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(S No 11
17779/2025	05.03.2025	WP (C) - 4795/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-04-03	WRIT BRANCH-4	(S No 37
17780/2025	05.03.2025	CRLMC-4754/2024	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-03-03		(S No 37
17781/2025	05.03.2025	WP (C) - 15767/2015	M BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17782/2025	05.03.2025	WP (C) - 4367/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-03		(S No 11
17783/2025	05.03.2025	CRLMC-100/2025	B S SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-01-10		(S No 11
17784/2025	05.03.2025	WP (C) - 4791/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17785/2025	05.03.2025	CRLMC-4870/2024	PRADIPTA KU MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-02		(S No 10
17786/2025	05.03.2025	WP (C) - 3281/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17787/2025	05.03.2025	CRLMC-4764/2024	D P DAS	C.O.	COURT NO. 1	Order Dtd. 2025-03-03		(S No 11
17788/2025	05.03.2025	WP (C) - 5634/2025	DEBENDRA LALA	C.O.	COURT NO. 1	Order Dtd. 2025-02-28		(S No 11
17789/2025	05.03.2025	BLAPL-	DP DASH	C.O.	COURT	Order		(S

		1452/2025			NO. 1	Dtd. 2025-03-03		No 11
17790/2025	05.03.2025	WP (C) - 4407/2025	S S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-21		(S No 11
17791/2025	05.03.2025	WP (C) - 2162/2025	B K DAS	C.O.	COURT NO. 1	Order Dtd. 2025-02-20	WRIT BRANCH-6	(S No 25
17792/2025	05.03.2025	WP (C) - 5588/2025	ARUN KUMAR JATI	C.O.	COURT NO. 1	Order Dtd. 2025-02-28		(S No 25
17793/2025	05.03.2025	WP (C) - 4525/2025	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	WRIT BRANCH-7	(S No 48
17794/2025	05.03.2025	WP (C) - 5842/2025	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-20	WRIT BRANCH-3	(S No 13
17795/2025	05.03.2025	WP (C) - 5634/2025	DEBENDRA LALA	C.O.	COURT NO. 6	Order Dtd. 2025-02-28		(S No 13
17796/2025	05.03.2025	WP (C) - 30108/2024	B R SENAPATI	C.O.	COURT NO. 6	Order Dtd. 2025-02-28		(S No 13
17797/2025	05.03.2025	WP (C) - 25120/2024	R R DAS	C.O.	COURT NO. 14	Order Dtd. 2025-03-20		(S No 13
17798/2025	05.03.2025	WP (C) - 4407/2025	PRASANJIT BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-02-21		(S No 13
17799/2025	05.03.2025	WP (C) - 5557/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-02-25	WRIT BRANCH-8	(S No 41
17804/2025	05.03.2025	WP (C) - 4051/2025	B. R. SENAPATI	C.O.	COURT NO. 14	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
17805/2025	05.03.2025	BLAPL- 967/2025	MANORANJAN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-03	BAIL-2	(S No 16
17806/2025	05.03.2025	BLAPL- 1529/2025	B. N. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-04		(S No 16

17807/2025	05.03.2025	BLAPL-1513/2025	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-04		(S No 16
17808/2025	05.03.2025	BLAPL-1520/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-04		(S No 16
17809/2025	05.03.2025	BLAPL-1518/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-04	BAIL-1	(S No 14
17810/2025	05.03.2025	BLAPL-8726/2024	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-03		(S No 14
17812/2025	05.03.2025	BLAPL-8066/2024	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-03	BAIL-1	(S No
17813/2025	05.03.2025	ABLAPL-324/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17814/2025	05.03.2025	ABLAPL-6210/2024	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	BAIL-1	(S No
17816/2025	05.03.2025	ABLAPL-12140/2024	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-06		(S No
17818/2025	05.03.2025	ABLAPL-12673/2024	P. B. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(S No
17820/2025	05.03.2025	WP (C) - 4407/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(S No
17829/2025	05.03.2025	WP (C) - 6188/2025	S. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17831/2025	05.03.2025	WP (C) - 6229/2025	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04	WRIT BRANCH-6	(S No 35
17832/2025	05.03.2025	WP (C) - 19060/2024	BISHNU CHARAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04		(S No 35
17833/2025	05.03.2025	WP (C) - 5929/2025	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-03-	WRIT BRANCH-1	(S No 30

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17834/2025	05.03.2025	WA-3017/2024	R. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-04			(S No 30
17835/2025	05.03.2025	WP (C) - 6106/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH-5		(S No 23
17836/2025	05.03.2025	WP (C) - 6018/2025	B. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03-04			(S No 23
17838/2025	05.03.2025	WP (C) - 6069/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-2)		(S No 11
17839/2025	05.03.2025	WP (C) - 4057/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH-5		(S No 32
17840/2025	05.03.2025	WP (C) - 3277/2025	TAPAN KUMAR NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-03-04	WRIT BRANCH-5		(S No 22
17841/2025	05.03.2025	BLAPL-8356/2024	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	BAIL-2		(S No 11
17845/2025	05.03.2025	WP (C) - 5729/2025	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-07			(S No 11
17847/2025	05.03.2025	CONTC-5671/2024	P K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03			(S No 11
17849/2025	05.03.2025	CONTC-7041/2024	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04			(S No 11
17850/2025	05.03.2025	CONTC-5674/2024	A. SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03			(S No 11
17851/2025	05.03.2025	WP (C) - 469/2025	R K MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-04			(S No 11
17852/2025	05.03.2025	WP (C) - 4155/2025	K SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-04-28	WRIT BRANCH-5		(S No 32
17853/2025	05.03.2025	WP (C) - 3244/2025	C SAMAL	C.O.	COURT NO.	Order Dtd.	WRIT BRANCH-3		(S No

					25	2025-05-05		12
17854/2025	05.03.2025	WP (C) - 1005/2025	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 25	Order Dtd. 2025-03-03		(S No 12)
17855/2025	05.03.2025	WP (C) - 2520/2025	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
17856/2025	05.03.2025	WP (C) - 2616/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-01-28	WRIT BRANCH-3	(S No 11)
17857/2025	05.03.2025	WP (C) - 6066/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2025-03-04		(S No 11)
17858/2025	05.03.2025	WP (C) - 6206/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	WRIT BRANCH-7	(S No 18)
17859/2025	05.03.2025	CRLMP-79/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 25	Order Dtd. 2025-03-04		(S No 18)
17860/2025	05.03.2025	WP (C) - 6217/2025	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	WRIT BRANCH-5	(S No 23)
17861/2025	05.03.2025	CRLMP-101/2025	P.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	WRIT BRANCH-4	(S No 37)
17863/2025	05.03.2025	WP (C) - 28820/2024	S.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-03-03		(S No 37)
17864/2025	05.03.2025	WP (C) - 27934/2023	P K DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-3)	(S No 12)
17865/2025	05.03.2025	WP (C) - 1827/2025	L.K.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-03-04	WRIT BRANCH-2	(S No 34)
17866/2025	05.03.2025	WP (C) - 4600/2025	R.SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-28		(S No 34)
17868/2025	05.03.2025	WP (C) - 1336/2025	B.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-01-16	WRIT BRANCH-5	(S No 20)
17869/2025	05.03.2025	CRLREV-	M.R.SAHOO	C.O.	COURT	Order		(S

		88/2025			NO. 3	Dtd. 2025-03-11		No 20
17870/2025	05.03.2025	WP (C) - 5708/2025	P. K. KHUNTIA	C.O.	COURT NO. 3	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17871/2025	05.03.2025	WP (C) - 26615/2024	J. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(S No 10
17872/2025	05.03.2025	CRLMP- 1600/2024	G.R. PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-03-03		(S No 10
17873/2025	05.03.2025	WP (C) - 4414/2025	M. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-06		(S No 10
17874/2025	05.03.2025	WP (C) - 4413/2025	M. DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-06	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
17875/2025	05.03.2025	WP (C) - 5361/2025	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH-6	(S No 16
17876/2025	05.03.2025	WP (C) - 5170/2025	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH-5	(S No 21
17877/2025	05.03.2025	WP (C) - 4419/2025	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-03		(S No 21
17878/2025	05.03.2025	WP (C) - 4443/2025	S. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH-6	(S No 26
17880/2025	05.03.2025	WP (C) - 6301/2025	J. P. KAR	C.O.	COURT NO. 6	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17881/2025	05.03.2025	WP (C) - 6279/2025	K. C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-03-04		(S No 11
17882/2025	05.03.2025	WP (C) - 6246/2025	H. K. MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2025-03-04		(S No 11
17884/2025	05.03.2025	BLAPL- 12124/2024	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	BAIL-2	(S No 10

17885/2025	05.03.2025	BLAPL-1539/2025	ASUTOSH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-03-04		(S No 10
17886/2025	05.03.2025	BLAPL-1541/2025	DP DASH	C.O.	COURT NO. 6	Order Dtd. 2025-03-04		(S No 10
17887/2025	05.03.2025	ABLAPL-1662/2025	PRADIPTA BEURA	C.O.	COURT NO. 17	Order Dtd. 2025-04-07		(S No 10
17888/2025	05.03.2025	BLAPL-1537/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-04	BAIL-1	(S No 14
17889/2025	05.03.2025	WP (C) - 20763/2024	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-04		(S No 14
17890/2025	05.03.2025	WP (C) - 6048/2025	BK BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-03-04	WRIT BRANCH-6	(S No 35
17894/2025	05.03.2025	WP (C) - 6260/2025	H.K.MOHANTA	C.O.	COURT NO. 5	Order Dtd. 2025-03-04		(S No 35
17895/2025	05.03.2025	WP (C) - 6263/2025	H.K.MOHANTA	C.O.	COURT NO. 5	Order Dtd. 2025-03-04	WRIT BRANCH-6	(S No 35
17896/2025	05.03.2025	WP (C) - 6235/2025	H.K.MOHANTA	C.O.	COURT NO. 5	Order Dtd. 2025-03-04		(S No 35
17897/2025	05.03.2025	CRLMC-4046/2024	S. DASH	C.O.	COURT NO. 5	Order Dtd. 2025-03-04		(S No 35
17899/2025	05.03.2025	CRLMC-4229/2024	M.R.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-21		(S No 35
17900/2025	05.03.2025	CRLA-265/2025	B.DAS	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(S No 35
17901/2025	05.03.2025	CRLMC-136/2025	B.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-03		(S No 35
17902/2025	05.03.2025	CRLMC-223/2025	S.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-		(S No 35

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17903/2025	05.03.2025	CRLMC-224/2025	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-18		(S No 35
17904/2025	05.03.2025	CRLMC-302/2025	A. S. PAUL	C.O.	COURT NO. 15	Order Dtd. 2025-04-22		(S No 35
17905/2025	05.03.2025	CRLMC-476/2025	L. D. SAHOO-A	C.O.	COURT NO. 15	Order Dtd. 2025-04-11		(S No 35
17906/2025	05.03.2025	CRLMC-584/2025	L. D. SAHOO-A	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No 35
17907/2025	05.03.2025	CRLMC-684/2025	S. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-03		(S No 35
17908/2025	05.03.2025	CRLMC-696/2025	B. N. SAHU	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	CRIMINAL MISC	(S No
17909/2025	05.03.2025	CRLMC-708/2025	S. K. DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No
17910/2025	05.03.2025	CRLMC-738/2025	H. K. DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No
17911/2025	05.03.2025	WP (C) - 6819/2024	H K MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2025-02-24	WRIT BRANCH-2	(S No
17912/2025	05.03.2025	CRLMC-741/2025	P. K. KUNDU	C.O.	COURT NO. 15	Order Dtd. 2025-03-03		(S No
17913/2025	05.03.2025	WP (C) - 6819/2024	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-24	WRIT BRANCH-2	(S No
17914/2025	05.03.2025	CRLMC-749/2025	P. K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No
17915/2025	05.03.2025	CRLMC-756/2025	H. K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No
17916/2025	05.03.2025	WP (C) - 6250/2025	H. K. MOHANTA	C.O.	COURT NO.	Order Dtd.		(S No

					15	2025-03-04		
17917/2025	05.03.2025	WP (C) - 6252/2025	H. K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	WRIT BRANCH-2	(S No 45
17918/2025	05.03.2025	WP (C) - 6257/2025	H. K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No 45
17919/2025	05.03.2025	WP (C) - 6267/2025	J. P. KAR	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	WRIT BRANCH-6	(S No 35
17920/2025	05.03.2025	WP (C) - 6158/2025	J. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17921/2025	05.03.2025	WP (C) - 6200/2025	M. K. RATH	C.O.	COURT NO. 6	Order Dtd. 2025-03-11		(S No 11
17922/2025	05.03.2025	CRLREV-536/2024	P. K. KUNDU	C.O.	COURT NO. 6	Order Dtd. 2025-03-03		(S No 11
17923/2025	05.03.2025	CRLMC-865/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-21		(S No 11
17924/2025	05.03.2025	CRLMC-831/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No 11
17925/2025	05.03.2025	CRLMC-758/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-04		(S No 11
17928/2025	05.03.2025	CONTC-3971/2024	M/S. RAMESH CH. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2025-02-21		(S No 11
17929/2025	05.03.2025	BLAPL-8433/2024	GAGAN BIHARI SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	BAIL-1	(S No
17930/2025	05.03.2025	WP (C) - 6074/2025	B. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
17931/2025	05.03.2025	CRLMC-534/2025	L. D. PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-04-11	CRIMINAL MISC	(S No
17932/2025	05.03.2025	CRLMC-	H. K. PATRA	C.O.	COURT	Order		(S

		860/2025			NO. 15	Dtd. 2025-03- 04		No
17933/2025	05.03.2025	WP (C) - 6074/2025	U. P. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No
17934/2025	05.03.2025	CRLA- 279/2025	M.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31		(S No
17936/2025	05.03.2025	CRLA- 269/2025	B.P.TANGA	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31		(S No
17937/2025	05.03.2025	CRLA- 278/2025	J.P.KAR	C.O.	COURT NO. 15	Order Dtd. 2025-04- 24		(S No
17938/2025	05.03.2025	CRLMC- 796/2025	D.P.DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03- 04		(S No
17939/2025	05.03.2025	WP (C) - 2488/2025	G BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03- 04	WRIT BRANCH-7	(S No
17940/2025	05.03.2025	CRLMC- 829/2025	G.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03- 04		(S No
17941/2025	05.03.2025	FAO- 395/2024	B.K.PATI	C.O.	COURT NO. 23	Order Dtd. 2025-04- 04		(S No
17942/2025	05.03.2025	WP (C) - 2907/2025	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-03- 04		(S No
17943/2025	05.03.2025	CRLMC- 847/2025	G.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-03- 04		(S No
17944/2025	05.03.2025	WP (C) - 3113/2025	K K NATH	C.O.	COURT NO. 21	Order Dtd. 2025-04- 17	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17945/2025	05.03.2025	CRLMC- 852/2025	D.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-03- 04		(S No 11
17946/2025	05.03.2025	WP (C) - 3745/2025	BIJAY KUMAR SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02- 18	WRIT BRANCH-1	(S No

17947/2025	05.03.2025	WP (C) - 5768/2025	B.K.SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-03- 04	WRIT BRANCH-1	(S No
17948/2025	05.03.2025	WP (C) - 3747/2025	BIJAY KUMAR SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-02- 18		(S No
17949/2025	05.03.2025	WP (C) - 1652/2025	A. K. DAS	C.O.	COURT NO. 21	Order Dtd. 2025-02- 28	WRIT BRANCH-1	(S No
17950/2025	05.03.2025	WP (C) - 25168/2024	S BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-02- 21		(S No
17951/2025	05.03.2025	WP (C) - 6179/2025	A. K. ROUL	C.O.	COURT NO. 21	Order Dtd. 2025-03- 04		(S No
17952/2025	05.03.2025	CMP- 68/2025	R. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04- 04		(S No
17953/2025	05.03.2025	WP (C) - 3751/2025	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02- 18		(S No
17954/2025	05.03.2025	CRLMC- 786/2025	JAYADEBA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03- 03		(S No
17955/2025	05.03.2025	WP (C) - 5231/2025	H K MOHANTA	C.O.	COURT NO. 21	Order Dtd. 2025-04- 04		(S No
17957/2025	05.03.2025	WP (C) - 5950/2025	D K JENA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 04	WRIT BRANCH-5	(S No 23
17958/2025	05.03.2025	WP (C) - 5951/2025	D K JENA	C.O.	COURT NO. 21	Order Dtd. 2025-03- 04	WRIT BRANCH-5	(S No 23
17959/2025	05.03.2025	WP (C) - 14774/2022	A. SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2025-04- 02	WRIT BRANCH-4	(S No 37
17960/2025	05.03.2025	WP (C) - 32583/2024	D BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-04- 16	WRIT BRANCH-2	(S No
17961/2025	05.03.2025	WP (C) - 32918/2024	P K LENKA	C.O.	COURT NO. 21	Order Dtd. 2025-03-	WRIT BRANCH-4	(S No 17

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17963/2025	05.03.2025	WP (C) - 33204/2024	P K BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04-24	WRIT BRANCH-5	(S No 20
17964/2025	05.03.2025	WP (C) - 33010/2024	S K PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-03-04	WRIT BRANCH-1	(S No
17965/2025	05.03.2025	WP (C) - 10955/2019	BISWARANJAN DALAI, K.K. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-03	WRIT BRANCH-8	(S No 43
17966/2025	05.03.2025	WA- 1274/2024	A. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-18	WRIT APPEAL	(S No
17968/2025	05.03.2025	WP (C) - 10952/2019	B R DALAI	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	WRIT BRANCH-8	(S No 43
17969/2025	05.03.2025	WP (C) - 10952/2019	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	WRIT BRANCH-8	(S No 43
17970/2025	05.03.2025	WP (C) - 10948/2019	B R DALAI	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	WRIT BRANCH-8	(S No 43
17972/2025	05.03.2025	WP (C) - 10948/2019	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	WRIT BRANCH-8	(S No 43
17974/2025	05.03.2025	WP (C) - 28329/2022	A NANDA	C.O.	COURT NO. 22	Order Dtd. 2025-03-19	WRIT BRANCH-2	(S No
17976/2025	05.03.2025	BLAPL- 1543/2025	HIMANSHU KUMR BHOL	C.O.	COURT NO. 22	Order Dtd. 2025-03-04		(S No
17983/2025	05.03.2025	WP (C) - 5940/2025	D. LALA	C.O.	COURT NO. 22	Order Dtd. 2025-03-03		(S No
17985/2025	05.03.2025	CRLMC- 137/2025	T.K.J. SAMANTA	C.O.	COURT NO. 22	Order Dtd. 2025-03-03	CRIMINAL MISC	(S No
17988/2025	05.03.2025	BLAPL- 9345/2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2025-03-04		(S No
17989/2025	05.03.2025	BLAPL- 9235/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO.	Order Dtd.		(S No

					22	2025-03-04		
17990/2025	05.03.2025	BLAPL-1531/2025	A. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-03-04	BAIL-1	(S No
17991/2025	05.03.2025	BLAPL-1544/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 22	Order Dtd. 2025-03-04		(S No
17995/2025	05.03.2025	RSA-239/2024	M. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-05-05		(S No
17996/2025	05.03.2025	WP (C) - 5547/2025	S BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-03-05	WRIT BRANCH-3	(S No 14
17997/2025	05.03.2025	WP (C) - 6477/2025	H. K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-03-17	WRIT BRANCH-4	(S No 27
17500/2025	05.03.2025	WP (C) - 5606/2025	SIDHARTH PRASAD DAS	GENERAL		Order Dtd. 2025-02-25	WRIT BRANCH-1	(S No
17501/2025	05.03.2025	ABLAPL-1884/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-02-24		(S No
17502/2025	05.03.2025	CONTC-6224/2024	SOUMYASARATHI DAS	GENERAL		Order Dtd. 2025-02-21		(S No
17503/2025	05.03.2025	CRLMC-358/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-03-04		(S No
17507/2025	05.03.2025	WP (C) - 32517/2024	SOUMYASARATHI DAS	GENERAL		Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17513/2025	05.03.2025	WP (C) - 5823/2025	MANAS PATI	GENERAL		Order Dtd. 2025-03-03		(S No 11
17516/2025	05.03.2025	WP (C) - 3490/2025	MANAS PATI	GENERAL		Order Dtd. 2025-03-03	WRIT BRANCH-8	(S No 39
17518/2025	05.03.2025	CONTC-6623/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-28		(S No 39
17520/2025	05.03.2025	BLAPL-	PRASANTA PRADHAN	GENERAL		Order		(S

		1403/2025					Dtd. 2025-03-03		No 39
17536/2025	05.03.2025	CONTC- 1021/2016	MADAN SUNDAR BEHERA	GENERAL			Order Dtd. 2019-08-05	CONTEMPT	(S No
17538/2025	05.03.2025	ABLAPL- 14694/2024	PREETAM MISHRA	GENERAL			Order Dtd. 2025-01-09	BAIL-2	(S No 16
17579/2025	05.03.2025	BLAPL- 1436/2025	RK BARIK	GENERAL			Order Dtd. 2025-03-03		(S No 16
17600/2025	05.03.2025	ABLAPL- 14658/2024	DEBASIS MISHRA	GENERAL			Order Dtd. 2025-03-03	BAIL-2	(S No
17613/2025	05.03.2025	BLAPL- 1438/2025	ASUTOSH TRIPATHY	GENERAL			Order Dtd. 2025-03-03		(S No
17621/2025	05.03.2025	WP (C) - 4541/2017	MANOJ KUMAR RANA	GENERAL			Order Dtd. 2025-02-20	WRIT BRANCH-2	(S No
17629/2025	05.03.2025	ABLAPL- 12743/2024	GURUPRASAD BEHERA	GENERAL			Order Dtd. 2025-03-03	BAIL-1	(S No 14
17634/2025	05.03.2025	WP (C) - 1312/2025	MANOJ KUMAR RANA	GENERAL			Order Dtd. 2025-02-28	WRIT BRANCH-7	(S No 10
17638/2025	05.03.2025	LAA- 29/2023	MANOJ KUMAR RANA	GENERAL			Order Dtd. 2025-02-20	FIRST APPEAL	(S No
17644/2025	05.03.2025	WP (C) - 8099/2014	MANOJ KUMAR RANA	GENERAL			Order Dtd. 2025-02-10	WRIT BRANCH-6	(S No 24
17654/2025	05.03.2025	BLAPL- 912/2025	RUDRA MADHAB BISWAL	GENERAL			Order Dtd. 2025-03-03		(S No 24
17662/2025	05.03.2025	WP (C) - 3040/2025	SATYA PRIYA SAMANTRAY	GENERAL			Order Dtd. 2025-02-13	WRIT BRANCH-4	(S No 27
17669/2025	05.03.2025	BLAPL- 818/2025	RUDRA MADHAB BISWAL	GENERAL			Order Dtd. 2025-03-03		(S No 27

17672/2025	05.03.2025	WP (C) - 23948/2024	ARUN KUMAR ROUT	GENERAL		Order Dtd. 2024-11- 11		(S No 27
17675/2025	05.03.2025	WA- 1228/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02- 24	WRIT APPEAL	(S No
17714/2025	05.03.2025	ABLAPL- 1930/2025	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2025-02- 28	BAIL-2	(S No 12
17729/2025	05.03.2025	BLAPL- 730/2025	CLARA D SOUZA	GENERAL		Order Dtd. 2025-03- 04		(S No 12
17732/2025	05.03.2025	BLAPL- 720/2025	CLARA D SOUZA	GENERAL		Order Dtd. 2025-03- 04	BAIL-2	(S No
17734/2025	05.03.2025	WP (C) - 2176/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-03- 04	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17737/2025	05.03.2025	CONTC- 4776/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-03- 04		(S No 10
17739/2025	05.03.2025	BLAPL- 9130/2024	PREETAM MISHRA	GENERAL		Order Dtd. 2025-03- 04		(S No 10
17742/2025	05.03.2025	RPFAM- 25/2024	KABITA PATRA	GENERAL		Order Dtd. 2025-03- 04	FIRST APPEAL	(S No
17744/2025	05.03.2025	BLAPL- 360/2025	KULDEEP MOHANTY	GENERAL		Order Dtd. 2025-03- 04		(S No
17745/2025	05.03.2025	BLAPL- 1535/2025	BIDYADHAR PANDA	GENERAL		Order Dtd. 2025-03- 04		(S No
17746/2025	05.03.2025	CRLMC- 580/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-03- 04		(S No
17800/2025	05.03.2025	ABLAPL- 1296/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-03- 04		(S No
17801/2025	05.03.2025	WP (C) - 4235/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03-	WRIT BRANCH-3	(S No 33

						03		
17802/2025	05.03.2025	WP (C) - 4238/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-5	(S No 32
17803/2025	05.03.2025	WP (C) - 4932/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-4	(S No 37
17811/2025	05.03.2025	CRLMP- 292/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2025-03- 05	WRIT BRANCH-8	(S No 41
17815/2025	05.03.2025	CRLA- 1130/2024	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-03- 04		(S No 41
17817/2025	05.03.2025	WP (C) - 4272/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03		(S No 41
17819/2025	05.03.2025	WP (C) - 4691/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-3	(S No 13
17821/2025	05.03.2025	WP (C) - 4609/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03		(S No 13
17823/2025	05.03.2025	WP (C) - 4685/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-1	(S No
17825/2025	05.03.2025	WP (C) - 4344/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-7	(S No 48
17827/2025	05.03.2025	WP (C) - 4345/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03		(S No 48
17828/2025	05.03.2025	WP (C) - 4349/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-6	(S No 26
17830/2025	05.03.2025	WP (C) - 4342/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03		(S No 26
17842/2025	05.03.2025	OJC- 10063/1998	SMRUTI SUGYANI	GENERAL		Entire Brief		(S No 26
17843/2025	05.03.2025	CONTC- 1206/2017	SMRUTI SUGYANI	GENERAL		Entire Brief	CONTEMPT	(S No
17844/2025	05.03.2025	WP (C) -	SMRUTI SUGYANI	GENERAL		Entire	WRIT	(S

		17148/2019				Brief	BRANCH-4	No 17
17846/2025	05.03.2025	WP (C) - 23462/2023	SMRUTI SUGYANI	GENERAL		Entire Brief	WRIT BRANCH-3	(S No 51
17848/2025	05.03.2025	CONTC- 471/2017	SMRUTI SUGYANI	GENERAL		Entire Brief		(S No 51
17862/2025	05.03.2025	WP (C) - 4235/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-3	(S No 33
17867/2025	05.03.2025	WP (C) - 4256/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
17879/2025	05.03.2025	WP (C) - 4270/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-1	(S No
17883/2025	05.03.2025	WP (C) - 4237/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-6	(S No 16
17891/2025	05.03.2025	WP (C) - 4311/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-6	(S No 26
17892/2025	05.03.2025	WP (C) - 4253/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
17893/2025	05.03.2025	WP (C) - 4239/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-5	(S No 32
17935/2025	05.03.2025	ABLAPL- 975/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-03- 03	BAIL-2	(S No 12
17956/2025	05.03.2025	WPC (OAC) - 1918/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02- 26	OA Branch	(S No
17962/2025	05.03.2025	WPC (OA) - 1476/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11- 06	OA Branch	(S No
17967/2025	05.03.2025	WPC (OAC) - 3562/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05- 19	OA Branch	(S No
17971/2025	05.03.2025	WPC (OAC) - 3054/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-03-	OA Branch	(S No

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17973/2025	05.03.2025	WPC (OA) - 1476/2017	MANOJ KUMAR RANA	GENERAL		Judgement Dtd. 2024-11-28	OA Branch	(S No
17975/2025	05.03.2025	WPC (OAS) - 12/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-31	OA Branch	(S No
17977/2025	05.03.2025	WPC (OAS) - 71/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-31	OA Branch	(S No
17978/2025	05.03.2025	WPC (OAC) - 3543/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-29	OA Branch	(S No
17979/2025	05.03.2025	WPC (OA) - 2223/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-03	OA Branch	(S No
17980/2025	05.03.2025	BLAPL-1601/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03-05	BAIL-2	(S No 16
17981/2025	05.03.2025	WPC (OAC) - 1372/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-03-30	OA Branch	(S No
17982/2025	05.03.2025	BLAPL-1601/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03-05	BAIL-2	(S No 16
17984/2025	05.03.2025	WP (C) - 33607/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-4	(S No 37
17986/2025	05.03.2025	WP (C) - 27879/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-03-11	WRIT BRANCH-1	(S No
17987/2025	05.03.2025	WP (C) - 15004/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-07	WRIT BRANCH-2	(S No 45
17992/2025	05.03.2025	WP (C) - 25809/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(S No 45
17993/2025	05.03.2025	ABLAPL-2069/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-03-04		(S No 45
17994/2025	05.03.2025	CRLMC-726/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd.		(S No

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17499/2025	05.03.2025	WP (C) - 866/2025	LOKANATH SAHOO	GENERAL		Order Dtd. 2025-02-14	WRIT BRANCH-1	(S No 30)
17526/2025	05.03.2025	BLAPL-1621/2024	S BEHERA	GENERAL		Order Dtd. 2025-02-19	BAIL-2	(S No)
17527/2025	05.03.2025	BLAPL-1772/2024	S BEHERA	GENERAL		Order Dtd. 2025-02-19		(S No)
17589/2025	05.03.2025	WP (C) - 39349/2023	B K SWAIN	GENERAL			WRIT BRANCH-2	(S No)
17590/2025	05.03.2025	WP (C) - 14289/2004	B R SENAPATI	GENERAL			WRIT BRANCH-3	(S No 11)
17591/2025	05.03.2025	WPCRL-610/2010	M D BISWAL	GENERAL			WRIT BRANCH-8	(S No 43)
17593/2025	05.03.2025	RPFAM-253/2023	N K ROUT	GENERAL			FIRST APPEAL	(S No)
17594/2025	05.03.2025	CRLREV-4/2020	M K MOHANTY	GENERAL			CRIMINAL REVISION	(S No)
17595/2025	05.03.2025	ABLAPL-637/2025	B B MALLIK	GENERAL				(S No)
17596/2025	05.03.2025	WP (C) - 2839/2016	J BEHERA	GENERAL				(S No)
17597/2025	05.03.2025	WP (C) - 8083/2022	S S SAMANTRAY	GENERAL			WRIT BRANCH-6	(S No 25)
17598/2025	05.03.2025	WP (C) - 14469/2012	P K LENKA	GENERAL				(S No 25)
17599/2025	05.03.2025	WP (C) - 8709/2024	P K LENKA	GENERAL			WRIT BRANCH-7	(S No 10)
17603/2025	05.03.2025	WA-203/2017	M SHASAN	GENERAL			WRIT APPEAL	(S No)
17606/2025	05.03.2025	WP (C) - 25987/2022	R SAHU	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
17608/2025	05.03.2025	WP (C) - 25987/2022	R SAHU	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
17610/2025	05.03.2025	WP (C) - 28971/2023	B S SWAIN	GENERAL			WRIT BRANCH-8	(S No 29)
17611/2025	05.03.2025	WP (C) -	R K MOHANTY	GENERAL				(S No)

		3457/2009						No 29
17612/2025	05.03.2025	WP (C) - 8473/2005	K N SAHOO	GENERAL				(S No 29
17616/2025	05.03.2025	WP (C) - 10154/2005	K N SAHOO	GENERAL				(S No 29
17618/2025	05.03.2025	WP (C) - 9003/2005	K N SAHOO	GENERAL				(S No 29
17619/2025	05.03.2025	WP (C) - 8931/2005	K N SAHOO	GENERAL				(S No 29
17620/2025	05.03.2025	WP (C) - 26032/2022	P K ROUTRAY	GENERAL			WRIT BRANCH-5	(S No 21
17622/2025	05.03.2025	WP (C) - 11521/2012	S K MOHARANA	GENERAL			WRIT BRANCH (DIVISION BENCH)	(S No 10
17623/2025	05.03.2025	WP (C) - 23486/2017	D SAMAL	GENERAL			WRIT BRANCH-2	(S No 34
17625/2025	05.03.2025	WP (C) - 19743/2019	A K TARAI	GENERAL			WRIT BRANCH-2	(S No
17627/2025	05.03.2025	WP (C) - 21882/2014	P K RATH	GENERAL			WRIT BRANCH-6	(S No 36
17630/2025	05.03.2025	WP (C) - 31604/2024	D SWAIN	GENERAL				(S No 36
17631/2025	05.03.2025	WP (C) - 29002/2013	J C BARAL	GENERAL			WRIT BRANCH (DIVISION BENCH)	(S No 11
17632/2025	05.03.2025	CONTC- 7022/2024	S SAHOO	GENERAL				(S No 11
17633/2025	05.03.2025	CRLMC- 613/2025	R K BARIK	GENERAL				(S No 11
17635/2025	05.03.2025	CRLMC- 613/2025	R K BARIK	GENERAL				(S No 11
17636/2025	05.03.2025	CRLMC- 613/2025	R K BARIK	GENERAL				(S No 11
17637/2025	05.03.2025	OTAPL- 2/2012	J C BARAL	GENERAL				(S No 11
17639/2025	05.03.2025	CMAPL- 338/2023	J P KAR	GENERAL			M. J. C.	(S No

17640/2025	05.03.2025	ABLAPL-1907/2025	H S PAIKRAY	GENERAL					(S No
17641/2025	05.03.2025	RVWPET-99/2024	B DAS	GENERAL				CIVIL REVISION	(S No
17642/2025	05.03.2025	SA-219/1990	B DAS	GENERAL				SECOND APPEAL	(S No
17643/2025	05.03.2025	WP (C) - 6449/2020	N K ROUT	GENERAL				WRIT BRANCH-7	(S No 48
17645/2025	05.03.2025	CRLMC-529/2015	M DAS	GENERAL				CRIMINAL MISC	(S No
17646/2025	05.03.2025	CRLMC-530/2015	M DAS	GENERAL				CRIMINAL MISC	(S No
17647/2025	05.03.2025	WP (C) - 17812/2023	S DASH	GENERAL				WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17648/2025	05.03.2025	CONTC-504/2025	R K BEHERA	GENERAL					(S No 11
17651/2025	05.03.2025	WP (C) - 17535/2023	S DASH	GENERAL				WRIT BRANCH (DIVISION BENCH-2)	(S No 11
17652/2025	05.03.2025	CMP-1261/2024	H JENA	GENERAL					(S No 11
17653/2025	05.03.2025	WP (C) - 9798/2019	H JENA	GENERAL				WRIT BRANCH-2	(S No 45
17655/2025	05.03.2025	RPFAM-279/2024	T K	GENERAL					(S No 45
17657/2025	05.03.2025	MACA-736/2022	P K SWAIN	GENERAL				MISC. APPEAL SEC.	(S No
17658/2025	05.03.2025	CONTC-8037/2024	P K SWAIN	GENERAL					(S No
17659/2025	05.03.2025	WP (C) - 21853/2021	B BEHERA	GENERAL				WRIT BRANCH-4	(S No 19
17660/2025	05.03.2025	WP (C) - 17313/2010	P K MISHRA	GENERAL					(S No 19
17661/2025	05.03.2025	WP (C) - 1123/2025	M R SAHOO	GENERAL				WRIT BRANCH-4	(S No 19
17663/2025	05.03.2025	CRLMC-1580/2023	M R SAHOO	GENERAL				CRIMINAL MISC	(S No
17664/2025	05.03.2025	CRLMP-1482/2024	L D SAHU	GENERAL					(S No
17665/2025	05.03.2025	WP (C) - 12402/2014	D NAYAK	GENERAL					(S No

17666/2025	05.03.2025	MACA-734/2022	D C DEY	GENERAL				MISC. APPEAL SEC.	(S No
17667/2025	05.03.2025	RSA-92/2009	K DAS	GENERAL				SECOND APPEAL	(S No
17668/2025	05.03.2025	RSA-107/2014	B DAS	GENERAL				SECOND APPEAL	(S No
17670/2025	05.03.2025	JCRA-1399/1977	P K SWAIN	GENERAL					(S No
17671/2025	05.03.2025	WP (C) - 6086/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-04		WRIT BRANCH-6	(S No 35
17673/2025	05.03.2025	BLAPL-1546/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-04		BAIL-1	(S No 15
17674/2025	05.03.2025	ABLAPL-9194/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-04			(S No 15
17679/2025	05.03.2025	ABLAPL-2070/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-03-04			(S No 15
17683/2025	05.03.2025	ABLAPL-13087/2024	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-04			(S No 15
17687/2025	05.03.2025	WP (C) - 4988/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-04		WRIT BRANCH-4	(S No 37
17691/2025	05.03.2025	BLAPL-8467/2024	A. K. MOHANTY	GENERAL		Order Dtd. 2025-03-03			(S No 37
17693/2025	05.03.2025	WP (C) - 33062/2024	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24			(S No 37
17694/2025	05.03.2025	WP (C) - 33060/2024	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24			(S No 37
17696/2025	05.03.2025	WP (C) - 33040/2024	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24		WRIT BRANCH-7	(S No 48
17697/2025	05.03.2025	WP (C) - 33025/2024	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24			(S No 48
17700/2025	05.03.2025	WP (C) - 33019/2024	P. N. NAYAK	GENERAL		Order Dtd.		WRIT BRANCH-2	(S No

						2025-02-24		
17702/2025	05.03.2025	WP (C) - 33017/2024	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH-6	(S No 25
17704/2025	05.03.2025	WP (C) - 5480/2025	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24		(S No 25
17706/2025	05.03.2025	WP (C) - 5460/2025	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24		(S No 25
17708/2025	05.03.2025	WP (C) - 5419/2025	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24		(S No 25
17710/2025	05.03.2025	WP (C) - 33075/2024	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH-6	(S No 25
17713/2025	05.03.2025	WP (C) - 33066/2024	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
17715/2025	05.03.2025	WP (C) - 33086/2024	P. N. NAYAK	GENERAL		Order Dtd. 2025-02-24	WRIT BRANCH-7	No
17747/2025	05.03.2025	WA- 2979/2024	JAGAMOHAN PATTANAIAK	GENERAL		Order Dtd. 2025-03-04		(S No
17754/2025	05.03.2025	CRLMA- 219/2023	S K BISWAL	GENERAL			BAIL-2	(S No
17756/2025	05.03.2025	CRLMC- 936/2021	S K BISWAL	GENERAL			CRIMINAL MISC	(S No
17822/2025	05.03.2025	WP (C) - 6005/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-03-04		(S No
17824/2025	05.03.2025	CRP-4/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-03-04		(S No
17826/2025	05.03.2025	WP (C) - 1848/2025	DINESH KUMAR DALAI	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH-1	(S No 31
17837/2025	05.03.2025	WP (C) - 2544/2025	S. K. BEHERA	GENERAL		Order Dtd. 2025-03-04	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
17898/2025	05.03.2025	WPC (OA) -	K C PANDA	GENERAL			OA Branch	(S

		878/2016							No
17926/2025	05.03.2025	WP (C) - 1040/2024	A K BAL	GENERAL				WRIT BRANCH-1	(S No
17927/2025	05.03.2025	WP (C) - 2741/2024	A PRUSTY	GENERAL				WRIT BRANCH-3	(S No 33
17998/2025	05.03.2025	OJC- 6479/2002	J R BEHERA	GENERAL		Order Dtd. 2020-03- 30		WRIT BRANCH-6	(S No 26

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